

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4971
ANSWERED ON 01/04/2025

BILATERAL TRADE AGREEMENTS

4971. SHRI ANTO ANTONY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the expected total trade volume that India aims to achieve through the proposed Bilateral Trade Agreements (BTA) with the US;
- (b) the extent to which the Government plans to ensure that the BTA does not violate the WTO's MFN principle; and
- (c) the details of the key differences between this BTA and a Free Trade Agreement (FTA)?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (c) The Government of India continues to engage with the Government of United States to achieve enhancement and broadening of bilateral trade ties in a mutually beneficial and fair manner. Both nations released a joint statement on February 13, 2025, reaffirming their commitment to deepening economic ties. Under the ambitious "Mission 500", both countries aim to more than double US-India trade to USD 500 billion by 2030 to be achieved by deepening the trade relationship across multiple sectors.

Recognizing that this level of ambition would require new trade terms, both the Governments announced plans to negotiate the first tranche of a mutually beneficial, multi-sector Bilateral Trade Agreement (BTA) by fall of 2025. India, as a member of WTO, is committed to the rules-based multilateral trading system.
